

Dated, the 04th March 2020

Public Notice

Subject: Termination of facility of filing FSSAI Registration applications through Common Service Centres -reg.

This is to inform that the agreement signed between FSSAI with CSC e-Governance Services India Ltd. (CSC) to facilitate Food Business Operators (FBOs) in applying Registration Certificates through Common Service Centres will come to an end on 31st March 2020. Meanwhile to enable FBOs make online payment of License/Registration fee, a provision has been made in the online Food Licensing and Registration System (FLRS) with effect from 8th November 2019. The FBOs can directly make online application for FSSAI Registration Certificates by visiting FLRS website with URL: <https://foodlicensing.fssai.gov.in> and submitting requisite fee online thereon.

2. It is hereby intimated that FSSAI has stopped the facility of filing of new applications for Registration Certificates through Common Service Centers (CSC) with effect from 01st March 2020. However, the CSC Executives shall provide the printouts of Registration Certificates to FBOs (if granted by the Registration Authority) against already applied applications.


(Dr Shobhit Jain)

Executive Director (Compliance Strategy)

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To

1. All Food Business Operators
2. Commissioner of Food Safety of all States/UTs
3. CITO, FSSAI: For uploading on FSSAI website.
4. CSC e-Governance Services India Ltd.

Copy for information to -

1. Head (RCD)
2. PPS to Chairperson, FSSAI
3. PS to CEO, FSSAI